

Mr. Speaker: Does Government propose to bring before this House any amendments to the present law, pending the other Bill?

Shri M. C. Shah: No, Sir.

TRANSFER OF PARTS OF BIHAR TO WEST BENGAL

*95. **Shri A. M. Thomas:** (a) Will the Minister of Home Affairs be pleased to state whether the resolution of the West Bengal Legislative Assembly regarding the request for the transfer of parts of Bihar to West Bengal has come to the notice of the Government of India?

(b) Are the Central Government taking any steps for the implementation of the request?

(c) Are Government in a position to make a statement on the matter?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) and (c). No formal communication has been received from the West Bengal Government. The matter will be considered when such a communication is received.

Shri A. M. Thomas: What is the portion of Bihar that is now sought to be surrendered to West Bengal?

Shri Datar: Enquiries will be made.

Mr. Speaker: He wants notice.

Shri H. N. Mukerjee: In view of the demand for re-delimitation of boundaries between Bihar and West Bengal, is Government contemplating the appointment immediately of a Commission to decide which area should go, on the basis of the principle of linguistic distribution of provinces, to West Bengal.

Shri Datar: No.

Shri A. M. Thomas: How did the Bihar Government receive the resolution passed by West Bengal?

Shri Datar: We are not in a position to know the opinion of the Bihar Government.

STANDARDS IN UNIVERSITIES

*96. **Shri A. M. Thomas:** (a) Will the Minister of Education be pleased to state whether comments and suggestions have been received from universities and State Governments to the Draft Bill for the co-ordination and determination of standards in universities?

(b) Have any protests been received from the universities or State Governments to the contemplated legislation?

(c) When do Government intend to introduce the Bill?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) Yes.

(c) The matter is under consideration.

Shri A. M. Thomas: What is the nature of the protests lodged by various universities and State Governments?

Shri K. D. Malaviya: The main objections of the State Governments, the universities, and the Inter-Universities Board were that the Bill infringes the autonomy of the Universities and encroaches upon the rights of State Governments.

Shri A. M. Thomas: May I know whether the Inter-Universities Board which met in Madras considered this question and whether the Educational Adviser to the Government of India attended that meeting?

Shri K. D. Malaviya: Yes, they met and considered this thing.

Shri A. M. Thomas: What is the resolution of the Inter-Universities Board regarding this?

Shri K. D. Malaviya: It is a long resolution that they passed, and it has made certain suggestions to the Government.

Shri A. M. Thomas: May I know whether there is any foundation in the reported statement that the Bill is going to be dropped?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): No.

Shri H. N. Mukerjee: May I know what is going to happen in regard to the implementation of the Radhakrishnan Commission's recommendations on University education?

Shri K. D. Malaviya: The whole question will be considered in a conference which is going to be convened very shortly under the chairmanship of the Minister of Education.

Shri H. N. Mukerjee: How long is it going to take, roughly?

Shri K. D. Malaviya: We have not yet fixed the date, but it is likely to be soon.

Shri V. P. Nayar: May I know whether the standards of universities will be determined with a view to making university education serve production and construction in the country?

Shri K. D. Malaviya: All these questions are likely to be considered.

Shri B. S. Murthy: In view of the large number of protests made by the universities, State Governments and the Inter-Universities Board, will suitable changes be made in the draft Bill?

Shri K. D. Malaviya: As I said, the Minister of Education is convening a conference consisting of representatives of the State Governments and the Inter-Universities Board so as to discuss this question further with them.

CAMBRIDGE SCHOOL CERTIFICATE EXAMINATION

*97. **Shri S. C. Samanta:** Will the Minister of Education be pleased to state:

(a) the names of schools in India which hold Cambridge School Certificate Examination;

(b) how far Government have proceeded to replace the Cambridge School Certificate Examination by an All India Certificate Examination;

(c) whether any committee has been set up to prepare detailed scheme for the Indian Examination; and,

(d) what are the reactions of the public and public schools towards the proposal to replace the said examination?

The Deputy Minister of Natural Resources and Scientific Research (**Shri K. D. Malaviya**): (a) A statement containing the names of schools which prepared students for Cambridge School Certificate Examination in December 1951 is placed on the Table of the House. [See Appendix I, annexure No. 19]

(b) and (c). A conference of representatives of State Governments and others was called on 19th July 1952 to consider the replacement of the Cambridge School Certificate Examination by an all-India examination. This Conference suggested the gradual replacement of the Cambridge School Certificate Examination and appointed a committee to consider the matter in detail.

(d) The Public Schools are in favour of the Cambridge Examination being replaced by an all-India examination. The reactions of the public also appear to be favourable.

श्री एस० सी० सामन्त: क्या मैं माननीय मंत्रीजी से जान सकता हूँ कि जो कान्फ्रेंस बुलाई गयी थी उसमें क्या यह तय हुआ कि किस माध्यम में आल इंडिया सर्टिफिकेट एग्जामिनेशनस होंगे ?

श्री के० डी० मालवीय: यह कान्फ्रेंस जो बुलाई गयी थी उस ने कुछ तजवीजों की हैं और उन का नतीजा यह हुआ है कि एक और कमेटी बनायी गयी है। यह कमेटी आज ही गालिबनू बैठेगी या ११ बजे से बैठ रही होगी। वह इन तमाम मसलों पर और करेगी।

श्री एस० सी० सामन्त: भारतवर्ष में जितने एंग्लो इंडियन स्कूल हैं, उन की इस तरह का बदलाव करने के विषय में क्या राय है ?

श्री के० डी० मालवीय: उनकी राय इस तरह के बदलाव के मुआफिक है और एक आल इंडिया सर्टिफिकेट एग्जामिनेशन का संगठन होगा और कैम्ब्रिज स्कूल सर्टिफिकेट एग्जामिनेशन की जो योजना है वह छोड़ दी जायगी।

श्री एस० सी० सामन्त: क्या इस प्रकार के बदलाव से कोई एंग्लो इंडियन असोसियेशन का स्कूल नाराज है ?

-مسٹر آؤ۔ لکھنؤ میں لیڈنگ اسکول
دوسرے لیڈنگ اسکولوں کے (مولانا
آزاد) : کوئی بہن ناراض نہیں ہے۔

[Mulana Azad: None has resented it.]